

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Panaji-Goa** that **from Monday, 19<sup>th</sup> March 2018 to Friday, 23<sup>rd</sup> March 2018 :**

I

The Division Bench presided over by the **Hon'ble Shri Justice N.M. Jamdar** will not be available for judicial work.

II

The reconstituted Division Bench comprising of the **Hon'ble Shri Justice C.V. Bhadang** and the **Hon'ble Shri Justice Prithviraj K. Chavan** will take up the extant judicial assignment of the Division Bench, headed by the **Hon'ble Shri Justice C.V. Bhadang**.

III

The **Hon'ble Shri Justice C.V. Bhadang** will sit singly and take up the extant judicial assignment, as per the board notified, after **Division Bench work is over**.

IV

The **Hon'ble Shri Justice Prithviraj K. Chavan** will sit singly and take up the Criminal/Civil matters, as per the boards to be notified separately, after Division Bench work is over.

High Court, Appellate Side  
Bombay.

12<sup>th</sup> March 2018

Sd/-  
(Ajit N. Mare)  
Registrar (Judl-I)